

Filing No. B.A./8693/2020

Sumit Kumar Bid @ Shaheel @ Sumit Kumar Bind Vs The State of Jharkhand

Advocate's Name- Mr. Manoj Kumar Ram

Defects:-

5. (e) Execution of petitioner and signature and seal of Jail authority in photocopy. Vak in original may be filed.
9. (i) Alias name of petitioner at page no.1.